

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.394/SO/2020

DATED:20.07.2020

CIRCULAR

Sub: COVID-19 Pandemic – Treatment to the Officers and Staff Members of the High Court and the Subordinate Judiciary in the State of Telangana including Contract and Outsourcing employees, who are found to be Corona Positive and need of medical care at **Malla Reddy Institute of Medical Sciences, Suraram, Hyderabad** instead of Kamineni Hospital at L.B.Nagar, Hyderabad in addition to the designated COVID hospitals in the respective District Headquarters -Instructions - Issued.

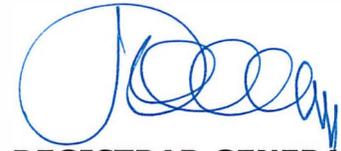
Upon considering the spike of Corona cases and looking into the health and safety issues of the Officers and Staff Members of the High Court and the Subordinate Judiciary in the State of Telangana including Contract and Outsourcing employees, the High Court has initially designated the **Kamineni Hospital at L.B.Nagar, Hyderabad** in addition to the designated COVID hospitals in the respective District Headquarters to provide treatment to such of those Staff Members who are found to be Corona Positive and in need of medical care.

Now, considering the difficulties expressed by the Registry and Management of Kamineni Hospital for admitting the Covid positive patients, the High Court in consultation with learned Advocate General and Vice Chancellor of Kaloji Narayana Rao University of Health Sciences, Warangal, decided to designate **Malla Reddy Institute of Medical Sciences, Suraram, Hyderabad** in addition to the designated COVID hospitals in the respective District Headquarters to provide treatment to such of those Staff Members who are found to be Corona Positive and in need of medical care in place of **Kamineni Hospital at L.B.Nagar, Hyderabad**.

Therefore, all the Officers and Staff Members of the High Court and the Subordinate Judiciary in the State of Telangana including Contract and

Outsourcing employees who are found to be Corona Positive and need of medical care are advised to approach **Malla Reddy Institute of Medical Sciences, Suraram, Hyderabad** for treatment, as out-patient or in-patient as the case may be in addition to the designated COVID hospitals in the respective District Headquarters.

All such staff members are further advised to contact Sri P.Vijay Bhasker, Assistant Section Officer, J.Special (Medical & Telephones) Section (9440621451), Sri M.Ramana Krishna, Assistant Registrar (8331998530), Sri. P.Sreedhar Rao, Registrar (Protocol) (9440621445), High Court for the State of Telangana, for admission/ treatment in Malla Reddy Institute of Medical Sciences, Suraram, Hyderabad.


REGISTRAR GENERAL
21.07.2020.

To

1. All the Registrars, High Court for the State of Telangana.
2. All the Unit Heads in the State of Telangana.
(With a request to circulate the same to all the Judicial Officers in their unit for circulating to their Staff Members, for information)
2. All the Officers of the High Court for the State of Telangana.
3. All Section Officers/Section Heads, High Court for the State of Telangana.
(With a request to circulate the Circular to all the Staff Members in the Section, for information)
4. The Overseer, High Court for the State of Telangana.
(With a request to circulate the Circular to all the Staff Members under his control, for information)

Copy to:

1. The Management of Malla Reddy Institute of Medical Sciences, Suraram, Hyderabad.
2. The Management of Kamineni Hospitals, L.B.Nagar, Hyderabad